

36

Item-31

R.A.91/99 in
MA-2110/2000
O.A.412/98

9.2.2001

Present: Ms.Minu Mainee, proxy for Sh.B.S.Mainee, counsel
for the applicant.

Sh.R.P.Agarwal, counsel for the respondents.

M.A.2110/2000 seeking restoration of R.A.91/99 is
rejected since the same is not maintainable.

/dm/

Kuldeep Singh
(Kuldeep Singh)
Member(Judl)